

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 573
TO BE ANSWERED ON JULY 22, 2021**

FUND ALLOCATION UNDER PMAY

NO. 573. SHRI BANDI SANJAY KUMAR:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the quantum of funds allocated under Pradhan Mantri Awas Yojana (PMAY) - Urban to the Government of Telangana during the last three years;**
- (b) the number of houses sanctioned and built during the last three years, year-wise; and**
- (c) whether the Union Government proposes to take any action for not complying with the guidelines of the yojana in building the houses as per schedule and if so, the details thereof?**

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a)&(b):The details of funds/central assistance approved/allocated, number of houses sanctioned and constructed in the State of Telangana during the last three years under Pradhan Mantri Awas Yojana – Urban [PMAY-U] are as under:

F.Y.	Funds sanctioned (₹ in Cr.)	Houses sanctioned (Nos)	Houses Constructed* (Nos)
2018-19	341.98	15,588	55,014
2019-20	384.76	16,895	39,096
2020-21	987.01	48,550	87,037

***includes houses constructed out of the sanctioned houses of previous years.**

Cont..2/-

(c): The houses sanctioned under PMAY-U are to be completed as per schedule mentioned in the Detailed Project Reports (DPRs) of respective projects. Ministry provides necessary guidance and hand-holding to the concerned Departments of State/Union Territory (UT) governments and also persuade them to comply with the conditions stipulated in the scheme guidelines of PMAY-U so that construction of houses in sanctioned projects are completed within the scheduled timelines.
